

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 29/03/2019 (FRIDAY)**

S.No.	File No.	Case Particulars	Purpose
1	644	Shivnarayan and three others, Agar Malwa	Notices to CBI & PACL Ltd
2	645	Devi Singh s/o Lal Singh, Agar Malwa	Notices to CBI & PACL Ltd
3	646	Geeta Bai d/o Devji, Agar Malwa	Notices to CBI & PACL Ltd

*Be notified
R.V.N.*